## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) 37/ NCLT/AHM/2017 In CA(CAA) No. 14/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

Name of the Company:

Persang Alloys Industries Pvt Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Aayog y. Doslii for SP majmudar Advocate Aayog

2.

## <u>ORDER</u>

Learned Advocate Mr. Aayog Doshi present for Petitioner.

Learned Counsel for petitioner requested time to file proof of service.

List the matter on 03.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of May, 2017.